Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan

New Delhi, Dated the 21st June, 2022

Subject: - Amendment in Import Policy Condition of Water Melon Seeds under ITC(HS) Code 1207 70 90 of Chapter-12 of ITC (HS), 2022, Schedule-I (Import Policy)

S.O. (E): In exercise of powers conferred by Section 3 and section 5 of FT (D&R) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy (FTP) 2015-2020, as amended from time to time, the Central Government hereby amends the policy condition under ITC (HS) 1207 70 90 of Chapter 12 of ITC (HS) 2022, Schedule 1 (Import Policy) as under:

ITC(HS) Code	Description	Existing Import Policy	Revised Import Policy	Existing Policy Condition	Revi	ised Policy Condition
12077090	Melon Seeds - Other	Restricted	Restricted	Imports subject to Policy Condition (4) of the Chapter.	ii.	Imports subject to Policy Condition (4) of the Chapter. Import Policy of Water Melon Seeds is "Free" till 30.09.2022 Shipments of Water Melon Seeds made by 30.09.2022 from the exporting countries may be allowed for clearance at Indian Customs port, provided that Bill of Entry is filed and such goods are handed over to the Customs authority for examination by 31.10.2022 The imports of Water Melon Seeds shall be permitted from Kandla (INIXY1) and Mundra (INMUN1) Ports only.



<u>Effect of this Notification</u>: Import of Water Melon Seeds falling under ITC(HS) code 12077090 is 'Free' till 30.09.2022. Given import shall be allowed from Kandla (INIXY1) and Mundra (INMUN1) Ports only.

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